

ITEM NO.1A  
(FOR JUDGMENT)

COURT NO.7

SECTION IIA

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

CRIMINAL APPEAL NO. 289-290 OF 2004

ARUN GARG

Appellant (s)

VERSUS

STATE OF PUNJAB & ANR.

Respondent(s)

(HEARD BY HON'BLE K.G.BALAKRISHNAN AND AR. LAKSHMANAN, JJ.)

Date:29.9.2004 These appeals were called on for pronouncement of Judgment today.

CORAM :

HON'BLE MR.JUSTICE K.G.BALAKRISHNAN

HON'BLE DR.JUSTICE AR.LAKSHMANAN

For Appellant (s): Mr.Debasis Misra, Adv.

For Respondent(s): Mr.Arun K.Sinha, Adv.  
Mr.Mahinder Singh Dahiya, Adv.

UPON hearing counsel, the Court made the following

O R D E R

Hon'ble Dr.Justice AR.Lakshmanan pronounced the Judgement of the Court.

The appeals are partly allowed in terms of the signed Judgment.

(G.V.Ramana)

(Veera Verma)

Court Master

Court Master

(Signed reportable Judgement is placed on the file)